

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Care IT Solutions Pvt Ltd

PETITION NUMBER : CP/1056/IB/2018

APPLICATION NUMBER : a) IA/235/2021
b) IA/411(CHE)/2021

ORDER

204. a. IA/235/2021 IN CP/1056/IB/2018

Ld. Counsel Mr. M.S. Viswanathan for the Applicant. Ld. Counsel Mr. Ganesh Raj for R1.

Ld. Counsel for R1 states that they will challenge the order of EPFO before Central Government Industrial Tribunal. Ld. Counsel for the Applicant states that that appeal is for different purpose and this Application can be heard.

List the Application for hearing on **18.06.2024**.

204.b. IA/411(CHE)/2021 IN CP/1056/IB/2018

Ld. Counsel Mr.V. Arvind Rajagopal for the Applicant.

List the Application for hearing on **18.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk